

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4252.  
TO BE ANSWERED ON MONDAY, THE 7<sup>TH</sup> JANUARY, 2019.**

**PROMOTION OF RETAIL TRADE**

**4252. SHRI BHARAT SINGH:  
SHRI AJAY MISRA TENI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government proposes to simplify retail trade norms with a view to promoting retail trade in the country so as to improve its ranking in World Bank's global ease of doing business index;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a) to (c) :** Retail Trade is a State subject. The State/ UT Governments have their own policy to promote retail trade in their respective States/ UTs. However, Government with a view to promote Ease of Doing Business across the sectors including retail sector has taken number of measures to improve business climate in the country. As regards, ranking in World Bank's global Ease of Doing Business index, it is measured on ten parameters; (1) Starting a Business (2) Dealing with Construction permits (3) Getting Electricity (4) Registering Property (5) Getting Credit (6) Protecting Minority Investors (7) Paying Taxes (8) Trading Across Borders (9) Enforcing Contracts and (10) Resolving Insolvency. Government has taken continuous measures to substantially improve its ranking on these parameters during the last four years.

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